

National Company Law Tribunal

Allahabad Bench

CP NO. 80/Aid/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Classic Intra promoters Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 241/242 of companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<u>Mukesh Kumar Jha</u>	<u>Respondent Advocate</u>	<u>Atul</u>	<u>Atul</u>
<u>2.</u>	<u>R. P. Agarwal</u>	<u>Petitioner</u>	<u>Param</u>	<u>Param</u>
<u>1.</u>	<u>Vaibhav Kaushik</u>	<u>Advocate for Petitioner</u>		<u>Vaibhav Kaushik</u>
<u>2.</u>	<u>Param Agarwal</u>	<u>Advocate Respondent</u>		<u>Param</u>

Sri Vaibhav Kaushik for the petitioner company and Sri Param Agrawal for the respondent.

The ROC filed its report on the current status / affair of the respondent company in the present matter. A copy thereof be provided to the counsel for parties by this Registry. A liberty is granted to file rejoinder within three weeks by serving an advance copy thereof to the counsel for the opposite party so that pleadings in the matter to be completed.

The matter be listed on 18.07.2017.

Order Date: 01.06.2017
Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))